

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ)
MEMORANDUM OF APPLICATION
(Under Section 18(1) read with Sections 14,15 of National Green
Tribunal Act, 2010)**

Application No. 242 of 2024

Between:

R.Parameshwari,
w/o K.B.Radhakrishnan,
37/1, Ramanujar Thottam,
Nallur, Muthur PO,
Pollachi - 642 109 and others

...Applicants

Vs.

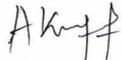
The Member Secretary,
Tamil Nadu Pollution Control Board,
No.76, Mount Salai,
Guindy, Chennai-600032 and others

...Respondents

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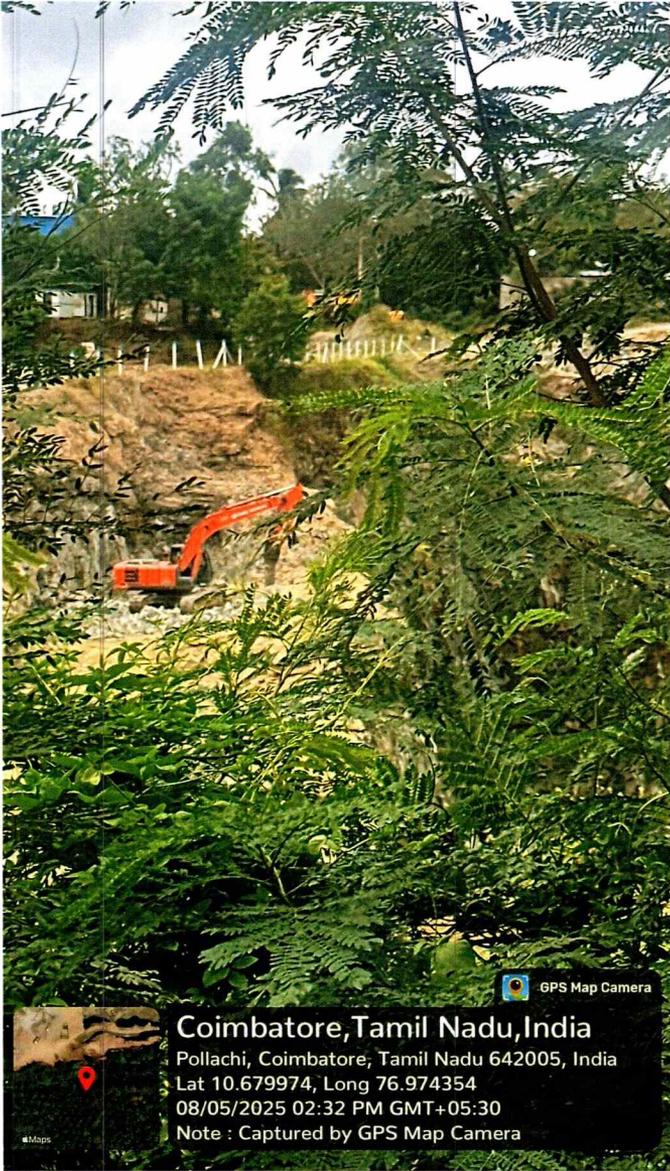
| S. NO. | DATE | DESCRIPTION | PAGE NO. |
|---------------|-------------|--|-----------------|
| 1. | - | Photos showing the operations taken by the Quarry | 1-6 |

DATED AT CHENNAI ON THIS THE 05th DAY OF AUGUST, 2025.


COUNSEL FOR APPLICANT

OPERATIONS TAKEN BY THE QUARRY





GPS Map Camera

Coimbatore, Tamil Nadu, India

Pollachi, Coimbatore, Tamil Nadu 642005, India

Lat 10.679974, Long 76.974354

08/05/2025 02:32 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps









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...Respondents

TYPESET

**M/s. S. AKILA (MS. 1813/2016)
SAMYUKTHA J (MS. 4110/2018)**

Counsel for Applicant
9698188006